



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND
COURT NO: 1**

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 2 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
19	WA/127/2023	SALAM UDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS. H	MS. T SOM	SC, APDCL
- FOR FRESH ADMISSION WITH STAY/BAIL -				
20	WA/348/2023 CAVT. NO.10452/023, B/O	THE GUWAHATI CO OPERATIVE URBAN BANK LTD. AND 2 ORS Versus ANIL KUMAR KALITA AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM	MR J I BARBHUIYA SC, CO OP MR. L MOHAN FOR CAVEATOR
21	WP(C)/5314/2023 B/O	KRISHNA SHARMA Versus THE PUNJAB NATIONAL BANK AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PNB

LEAVE NOTE OF ADVOCATES FOR 15/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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9)	MR J DAS	08-09-2023	To	06-10-2023
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11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023
13)	MR S SARMA	09-09-2023	To	18-09-2023

14)	MR R GOENKA	11-09-2023	To	20-09-2023
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19)	MR. T ISLAM	04-09-2023	To	22-09-2023
20)	MR. N HOQUE	14-09-2023	To	13-10-2023
21)	MR. M SARANIA	15-09-2023	To	15-09-2023
22)	MS. B BHUYAN	14-09-2023	To	29-09-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V**

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

27	WP(C)/4122/2021 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
28	WP(C)/6041/2022 B/O	MANESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 15/09/2023

1)	MR. B K DAS	01-09-2023	To	17-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/5395/2023 B/O	NEW HATIPOTA DAILY BAZAR COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, REVENUE
22	WP(C)/5399/2023 B/O	JIA UDDIN AHMED Versus THE STATE OF ASSAM AND 18 ORS	MR D KALITA MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	SC, CO OP GA, ASSAM
23	WP(C)/5400/2023 B/O	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP

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HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R SURANA AND HONOURABLE
MR. JUSTICE M. CHOUDHURY

THIS BENCH WILL RISE AT 1:00 PM]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
53 Bail Appln./3042/2023 B/O	MD. ABDUL MALEK SARKAR Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
MOTION (BA)			
54 Bail Appln./3190/2023 FIXED	NAIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
55 Bail Appln./3201/2023 FIXED	JIBAN CH DEBNATH @ JIBAN CHANDRA DEBNATH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A KUMARI MS F INTAZ	PP, ASSAM
ADMISSION			
56 W.P.(CrI.)/5/2019 B/O	BIJOY LAKHI GARG Versus AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
BAIL HEARING (BA)			
57 Bail Appln./2802/2023 FIXED	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR A RAHMAN	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
51 RSA/171/2002 (AT 10:15 AM)	ON THE DEATH OF MD ABDUL HAKIM, HIS LEGAL HEIRS, SMTI. SARA KHATUN BIBI AND ORS. Versus ON THE DEATH OF ABDUR RASHID CHOU DHURY HIS LEGAL HEIRS JAHANARA CHOU DHURY(WIFE) and ORS	J ABEDIN MS. R CHOU DHURY S K GHOSH MR HA SARKAR	MR.P K ROY(R-3) MR J K PARAJULI MR J K PARAJULI MR.S K CHAKRABORTY(R-3)
52 WP(C)/3665/2017 (AT 10:15 AM)	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. A SINGH MS. V D MAKHIJA MR. N S SINGH	C.G.C. MR. R K D CHOU DHURY(DY SGI) MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
WITH			
53 WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
<u>WITHDRAWAL</u>			
54 WP(C)/5016/2023 B/O	SMTI. BABY DAS (ROY) Versus THE STATE OF ASSAM AND 7 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, WATER RESOURCE
<u>TOP OF THE LIST</u>			
55 WP(C)/3424/2023 B/O	MD NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR A R BHUYAN (R5) SC, N C T E MR N Z CHOU DHURY (R5) MR N A MAZARBHUIYA (R5) SC, SEC. EDU. SC, ASSAM UNIVERSITY

56	WITH WP(C)/5217/2017 CAVT. NO. 1181/17	MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/2155/2020 in WP(C)/5217/2017	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY
57	WITH WP(C)/1740/2020	GEETASHREE DAS, M.A. B.ED. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, N C T E SC, SEC. EDU. SC. ASSAM UNIVERSITY
58	WITH WP(C)/5221/2022	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. K KALITA MS N MAHANTA MS L HMAR N GAUTAM R K HAJONG	MR. S K GOSWAMI (r-7) SC, N C T E MR. R SHARMA (r-7) SC, SEC. EDU.
	WITH I.A.(Civil)/1185/2023 in WP(C)/5221/2022	MOFUR UDDIN, Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. I H SAIKIA MR. K KALITA SC, N C T E SC, SEC. EDU.
59	WITH WP(C)/1663/2023	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
<u>MOTION</u>				
60	WP(C)/5244/2023 FIXED	ABDUL HANNAN BORBHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, IRRIGATION
61	WP(C)/5248/2023 FIXED	TAFAZZUL HUSSAIN CHOUDHURY Versus THE BOARD OF SECONDARY EDUCATION ASSAM (SEBA) AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, SEBA
62	WP(C)/5394/2023 B/O	MUNLIEN CHOREI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI SC, REVENUE	GA, ASSAM SC, FINANCE
63	WP(C)/5406/2023 CAVT. NO.08432/023, B/O	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
<u>ORDERS</u>				

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 15th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE K.R SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	WP(C)/5393/2023 B/O	ATOWAR BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY	SC, CO OP
49	WP(C)/5402/2023 B/O	KHANDAKAR JIYAU RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, FOREST
<u>ORDER (STAY VACATING)</u>				
50	I.A.(Civil)/2466/2023 FIXED in WP(C)/3587/2023 WITH WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS. RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. K K DEY MR V K BAROOAH MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. L N DIHINGIA SC, AIDC GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC

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LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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1)	MR. B K DAS	01-09-2023	To	17-09-2023
2)	MS. P DAS	01-09-2023	To	17-09-2023
3)	MRS. V L SINGH	07-09-2023	To	10-11-2023
4)	MR P K KALITA	01-09-2023	To	20-09-2023
5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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11)	MR J C BORAH	11-09-2023	To	22-09-2023
12)	MR D K DAS	14-09-2023	To	21-09-2023

13)	MR S SARMA	09-09-2023	To	18-09-2023
14)	MR R GOENKA	11-09-2023	To	20-09-2023
15)	MR A GOENKA	11-09-2023	To	20-09-2023
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17)	MS. T SOM	19-09-2023	To	20-09-2023
18)	MR. M BHAGABATI	13-09-2023	To	15-09-2023
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20)	MR. N HOQUE	14-09-2023	To	13-10-2023
21)	MR. M SARANIA	15-09-2023	To	15-09-2023
22)	MS. B BHUYAN	14-09-2023	To	29-09-2023

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SOUMITRA SAIKIA****COURT NO: 13****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
66	WP(C)/5281/2016 FIXED	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION MR. R. DHAR, SC, WPT AND BC SC, BTC SC, FINANCE
	WITH			
67	WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
	I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
	WITH			
68	WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
	I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
	WITH			
69	WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
	I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
	WITH			
70	WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC
	WITH			
71	WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC

72	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
73	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
74	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
75	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
76	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
77	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
78	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC
79	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

80	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
81	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
82	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
83	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
84	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, WPT AND BC SC, BTC SC, FINANCE
85	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
86	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
87	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
88	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
89	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC

90	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
91	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
92	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
93	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
94	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
95	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
96	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
97	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
98	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, WPT AND BC SC, EDU SC, FINANCE SC, BTC
99	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
100	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU

101	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
102	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
103	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
104	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
105	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
106	WITH WP(C)/1860/2023	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
107	WITH WP(C)/1904/2023	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
108	WP(C)/7/2021 FIXED	TAPANJIT KONWAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U J SAIKIA MR. A GOHAIN	GA, ASSAM SC, APDCL
109	WP(C)/6390/2022 FIXED	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
110	WP(C)/2819/2023 FIXED	MUKTER HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
<u>ORDERS</u>				
111	Cont.Cas(C)/582/2017 FIXED	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 9 ORS.	MR.I ALAM MR.T SK	MS. S KHANIKAR (R5) MS U DAS (R2, R5)
	WITH I.A.(Civil)/635/2022 in Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 11 ORS.	MR.T SK	
112	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
51	Bail Appln./3142/2023 FIXED	SHAHJAHAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
<u>MOTION</u>				
52	AB/3100/2023 FIXED	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MR KRISHNANGSHU B	PP, ASSAM
53	AB/3185/2023 B/O	SANDEEP JAIN Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/2304/2023 FIXED	MOHIBUL HUSSAIN @ MOHIBUL HASSAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
55	AB/2980/2023 FIXED	DEEPIJIT PAUL Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<u>HEARING</u>				
56	Crl.A./269/2023 <u>4 Y O M O D</u> :WITH LCR 3 FILES, FIXED	BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM
WITH				
	I.A.(Crl.)/642/2023 in Crl.A./269/2023	BHASKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	PP, ASSAM

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
54 WP(C)/3254/2021 B/O	PUTALI KAKATI Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	MR. R DE MR. P NEOG
<u>TOP OF THE LIST</u>			
55 WP(C)/3801/2020 CAVT. NO.0558/2020 FIXED	LUTFOR RAHMAN Versus THE STATE OF ASSAM AND 18 ORS.	MR. U K NAIR MR R ISLAM	SC, CO OP MR A R BHUYAN FOR CAVEATOR
<u>ADMISSION</u>			
56 WP(C)/4717/2023 FIXED	SAJAN KUMAR SUREKA Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. H SARMAH(R-4,5) MR S DUTTA(R-4,5) MR U.SARMAH (R-4,5) SC, GMC SC, G M D A SC, PWD

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5)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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20)	MR. N HOQUE	14-09-2023	To	13-10-2023
21)	MR. M SARANIA	15-09-2023	To	15-09-2023
22)	MS. B BHUYAN	14-09-2023	To	29-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Friday,15th September 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
59	WP(C)/5392/2023 B/O	FAZLA WAHID AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, SSA
ORDERS				
60	Cont.Cas(C)/563/2023 B/O	SIMA RANI DAS Versus DEBA KUMAR MISHRA	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR	

LEAVE NOTE OF ADVOCATES FOR 15/09/2023

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
24	Bail Appln./3262/2023 B/O	HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>MOTION</u>				
25	AB/3190/2023 B/O	JAHDUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM
26	AB/3197/2023 B/O	PIYAR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/2526/2023 WITH LCR AND CASE DIARY, FIXED	RIAZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./3264/2023 B/O	SHAHIDUL ISLAM @ SAIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>MOTION</u>				
55	Crl.Rev.P./329/2023 B/O	AJIT ROY Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
56	AB/3191/2023 B/O	ALEMA BIBI AND 7 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
57	AB/3192/2023 B/O	MAHIDUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM D J BARMAN	PP, ASSAM
<u>ADMISSION</u>				
58	Crl.Pet./496/2021 B/O	MEOHOU NAMCHOOM Versus STATE OF ARUNACHAL PRADESH AND 2 ORS.	MR. DITUL DAS CAPT. D VARMA	MR. R DUBEY (r-2,3) MS. A B KAYASTHA (r-2,3) MR. A N I HUSSAIN (r-2,3) MR. R RAHMAN PP, A P
<u>ORDERS</u>				
59	Crl.Rev.P./310/2023 FIXED	DEWAN HAFIJUR Versus NOORJAHAN KHANDAKAR	MR. A GOYAL MR. A CHOUDHURY	

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